### **GOVERNMENT OF INDIA**

# **MINISTRY OF HOUSING AND URBAN AFFAIRS**

### **LOK SABHA**

## **UNSTARRED QUESTION NO. 119**

## **TO BE ANSWERED ON FEBRUARY 02, 2023**

## **FEATURES OF AMRUT 2.0**

### NO. 119. SHRIMATI JASKAUR MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the salient features of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme;
- (b) the details of the projects identified in Rajasthan so far under the said scheme;
- (c) whether the Government has sanctioned any funds for the said projects so far in Rajasthan;
- (d) if so, the details and the current status thereof;
- (e) whether the Government has taken cognizance of the cases of nonutilisation of funds in the said State and if so, the details thereof; and
- (f) the details of the action taken by the Government in this regard?

  ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme, which has been launched on 01 October, 2021 for the period of 05 years i.e. from the financial year 2021-22 to the financial year 2025-26, is designed to provide universal coverage of water supply through functional taps to all households in all the statutory towns in the country and coverage of sewerage / septage management in 500 cities covered in first phase of the AMRUT scheme. The total indicative outlay for AMRUT 2.0 is ₹2,99,000 crore including Central share of ₹76,760 crore for five years. This outlay includes funding of ₹22,000 crore (₹10,000 crore as Central Assistance) for ongoing projects of AMRUT till March 2023.

AMRUT 2.0 will promote circular economy of water through development of City Water Balance Plan (CWBP) for each city focusing on recycle/reuse of treated sewage, rejuvenation of water bodies and water conservation. It will help cities to identify scope for projects focusing on universal coverage of functional water tap connections, water source conservation, rejuvenation of water bodies and wells, recycle/reuse of treated used water, and rainwater harvesting. Based on the projects identified in CWBP, Mission envisages to make cities 'water secure' through circular economy of water.

Mission also has a reform agenda on ease of living of citizens through reduction of non-revenue water, recycle of treated used water, rejuvenation of water bodies, augmenting double entry accounting system, urban planning, strengthening urban finance etc.

Other components of AMRUT 2.0 are:

- (i) Pey Jal Survekshan to ascertain equitable distribution of water, reuse of wastewater, mapping of water bodies and promote healthy competition among the cities /towns.
- (ii) Technology Sub-Mission for water to leverage latest global technologies in the field of water.
- (iii) Information, Education and Communication (IEC) campaign to spread awareness among masses about conservation of water.

(b) to (d): Under AMRUT 2.0, ₹3,552 crore has been allocated as Central share for implementation of projects to be taken up under AMRUT 2.0 in all the statutory town/cities of the State of Rajasthan.

So far, tranches 1 & 2 of State Water Action Plan (SWAP) have been approved for the State of Rajasthan. For tranche-1, 13 projects costing ₹1,403.60 crore including committed Central Assistance of ₹444.09 crore has been approved in July, 2022 for 13 Urban Local Bodies (ULBs) of Rajasthan. All these projects are in Sewerage & Septage Management sector.

In addition to tranches-1 & 2 of SWAP, 25 projects of water bodies rejuvenation costing ₹87.54 crore including committed Central Assistance of ₹33.55 crore has also been approved in July, 2022 under Mission Amrit Sarovar in a special tranche of SWAP for the State of Rajasthan.

(e) & (f): So far, ₹88.82 crore has been released as first instalment (20%) of the eligible Central share against projects approved in tranche-1 of SWAP and ₹6.71 crore has been released as first instalment (20%) of the eligible Central share against projects approved in Special tranche of SWAP. Utilization certificates have not become due against these releases as per the extant guidelines of Government of India.

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